

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

C.P-12(ND)/2008

In the matter of :

Sh. Ashok Manchanda & Anr.

....PETITIONER

Vs.

M/s. Riviera Bag Manufacturing Ltd. & Ors.

... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

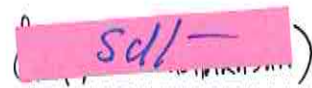
: Mr. Nityanand Singh, PCS

For the Respondent

:

ORDER

At the request, the matter is adjourned to 05.9.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.8.2017